

IN THE INCOME TAX APPELLATE TRIBUNAL, NAGPUR BENCH,

VIRTUAL COURT AT PUNE

**BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER**

आयकर अपील सं. / ITA No.585/NAG/2016

Assessment Year: 2002-03

Smt. Seema A. Kochar
'Chaitanya Bhavan', Main Road,
Mohota Chowk,
At Post : Hinganghat – 442301
Dist. Wardha

PAN : ADTPK5366K

.....अपीलार्थी / Appellant

बनाम / V/s.

The Income Tax Officer,
Wardha

.....प्रत्यर्थी / Respondent

Assessee by : Shri Rachit Thakkar
Revenue by : Smt. Agnes P. Thamas

सुनवाई की तारीख / Date of Hearing : 23-04-2021

घोषणा की तारीख / Date of Pronouncement : 23-04-2021

आदेश / ORDER

This is an appeal filed by the assessee directed against order of the Commissioner of Income Tax (Appeals)-2, Nagpur, dated 24.10.2016 for the Assessment Year 2002-03.

2. When the matter was called on today, the appellant filed a letter seeking permission to withdraw the appeal on the ground that the issue

involved in the present appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the Pr. Commissioner of Income Tax, Nagpur-II.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 23rd April, 2021.

Sd/-
S.S.VISWANETHRA RAVI
JUDICIAL MEMBER

Sd/-
INTURI RAMA RAO
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 23rd April, 2021
GCVSR

आदेश की प्रतिलिपि अग्रहित/Copy of the Order is forwarded to :

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. आयकर आयुक्त(अपील) / The CIT(A)-2, Nagpur;
4. The Pr.CIT-2, Nagpur;
5. DR 'Nagpur Bench, ITAT, Nagpur;
6. गार्ड फाईल / Guard file.

आदेशानुसार / BY ORDER,

//सत्यापित प्रति// True Copy//

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune